

[Mr. Speaker]
309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1975 "

The motion was adopted.

SHRI JYOTIRMOY BOSU: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha "

SHRI S M BANERJEE My only amendment is that we recommend to the Rajya Sabha through the Centre

MR SPEAKER The question is

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha "

The motion was adopted.

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to move

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1975."

MR SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1975."

The motion was adopted.

SHRI NAWAL KISHORE SHARMA I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha "

MR SPEAKER The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha "

The motion was adopted.

13.19 hrs.

CONSTITUTION (THIRTY-SEVENTH AMENDMENT) BILL*

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAJMANANDA REDDY): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K BRAHMANANDA REDDY: I introduce the Bill.

जनता मार्च हुआ था, उस भाग को वृत्त-चित्र में से बाहर निकाल दिया जाय। मैं उस पत्र को पढ़ कर सुनाता हूँ—

Ministry of Information and Broadcasting
Films Division, Nagpur

12.19½ hrs.

MATTER UNDER RULE 377

DELETION OF "PEOPLE'S MARCH" TO
PARLIAMENT OF FROM INDIAN NEWS
REVIEW

MR SPEAKER. Now we take up the next item—Dr. Laxmi Narayan Pandeya.

SHRI PHOOL CHAND VERMA
(Ujjain)

MR SPEAKER: I am not calling you Unless regular permission is given, you cannot get up

Dr Pandeya

डा० लक्ष्मी नारायण पाण्डेय
(मदसीर) अध्यक्ष जी, सरकार द्वारा
भाक शवाणी और टेलीविजन तथा वृत्त
चित्रों का अपने हित में निरन्तर उपयोग
किया जा रहा है, एक तरह से वतीय हित का
साधन बनाया जा रहा है। इसी लिए
बहुत समय से मांग की जाती रही है कि
आकाशवाणी तथा टेलीविजन जैसे केन्द्रों को
पब्लिक कारपोरेशन में बदल दिया जाय।
हाल ही की घटना है, जिससे सरकार का
धम्बर का हरावा और दुर्भाव स्पष्ट होता है
कि किस तरह से वह अपने हित में उपयोग
कर रही है। फिल्मज डिवीजन के नाचपुर
कार्यालय से एक पत्र निकला है जिसमें कहा
गया है कि अभी हाल में 6 मार्च को जो

No N B/H&RT/75

Nagpur dated 2nd April 1975

To Ms Talkies

Sub Deletion of Item No 2 News
in brief covering 'March to
Parliament' (measuring 2255
mtrs) from INR 1378

Dear Sir,

The film INR 1378 has been supplied
for your exhibition in the week in 13/
16-4 1975

Immediately on receipt of this letter
you are requested to delete the above
item from the Newsreel and send us
the deleted portion by Registered
post/parcel Please treat this as most
important and very urgent

The remaining portion of INR 1378
should be routed to the next exhibi-
tion on the date as per standing
routine instructions.

We once again advise you to do the
needful per return of post

Sd/ Branch Manager
Films Division,
Nagpur.

*Published in Gazette of India Extra ordinary, Part II, Section 2, dated
3-4-75.

***Not recorded.